

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPANY APPEAL (AT) NO. 417-418 OF 2018

In the matter of:

Kaynet Finance Ltd & Anr

Appellant

Vs

Verona Capital Ltd & Anr

Respondent

Present:

Dr. U.K. Choudhary, Sr. Advocate, Mr Kunal Katariya, Mr. Mahesh Agarwal, Mr. Rajeev Kumar, Mr. Dhruv Gupta, Advocates for appellants.

Mr. Krishnendu Dutta, Advocate, Mr. Ashim Sood, Ms Roopali Singh, Ms Sonali, Ms S. Basu, Ms Aishwarya Modi, Mr. Aditya and Ms Salu, Advocates for Respondents.

ORDER

23.07.2019- Heard Mr. Krishnendu Dutta, Advocate representing Respondent No.1 in part. Hearing remained inconclusive.

2. List the appeal for further hearing on **21st August, 2019** on **top of the list.**

(Justice Bansi Lal Bhat)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

Bm/nn